

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 29th December, 2015

NO. HCM/A-28/80-Estt(V)/

Shri Robert Lhungdim is

appointed as Junior Administrative Assistant (Jr. A.A) on temporary basis and until further order in the scale of pay of Rs. 5,200-20,200+GP 3000/- per month plus other allowances as admissible under the Rules with effect from the date of his joining against one of the 4 (four) newly created posts of Jr. A.A vide Govt. of Manipur, Secretariat: Law & Legislative Affairs Department Letter No. 16/4/2012 Law(GHC), Imphal March 26, 2015.

His appointment shall be subject to result of the police verification. He shall be on probation for a period of 1(one) year.

Sd/-
(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ 16825-42 Imphal, the 29th December, 2015

Copy to:

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Registrar, High Court of Manipur
4. The Registrar (Admn./PM&P), High Court of Manipur.
5. The Secretary (Law), Government of Manipur.
6. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above Notification in the official website of this Registry.
7. The Deputy Registrar (Judl)/(Admn), High Court of Manipur
8. The Deputy Registrar (Accounts / Planning), High Court of Manipur
9. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
10. The Treasury Officer, Imphal West.
11. The Assistant Registrar- III / Senior Grade Stenographers, High Court of Manipur.
12. The Lib-cum-Research Officer, High Court of Manipur
13. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Sing
15. All Supdts./Stamp Reporter / Court Officers/Protocol Officer/Court Masters, High Court of Manipur
16. **Shri Robert Lhungdim** S/o Ngulkhongam Lhungdim of Molnom Village Bazar Veng P.O Tuibuong, Churachandpur.
17. The Order Book/Guard File/Notice Board.
18. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR